NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.446/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th December 2017, 10.30 A.M

Name of the Company		Shreeshyam Metaliks Pvt.LtdVs-Concast Steel & Power Ltd.		
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Under Section		9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.	KANISHK KHI	ETAN , ADV	OPERATIONAL CREDITOR /APPLICA	NT Famisht Kluban 12/12/17.
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PANKAT (KO-DHARY) LOKPOLATE DELKON.

ORDER

Ld. Interim Resolution Professional (IRP) as well as Ld. Counsel for the operational creditor and the corporate debtor is present. Mr. I.S.Rao, DGM, IBBI along with his Advocate is also present.

Ld. IRP has filed the Progress Report, which may be taken on record.

Shri I.S.Rao, DGM, IBBI has appeared in person in compliance of our notice and tendered his unconditional apology. We have heard the arguments of Ld. Counsel of Shri I.S.Rao. Reserved for order.

List it on 04/01/2018.

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(Jinan K.R.) Member (J) (V.P.Singh) Member (J)

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